

Filing No. BA/8593/2020

Asibul Sk. @ Ashibul Sk. Vs The State of Jharkhand

Advocate's Name- Mr. Gautam Kumar

Defects:-

9. (i) P.S. name of the petitioner in page-1 and vak differs.
- (ii) Year of P.S. case may be stated in para 1 & prayer.
- (iii) Oath Sl. No. is missing in Affidavit.
- (iv) Some texts of Anex. 2 are underlined.
- (v) Date of Order and case no. in para-19 may be verified and corrected.
- (vi) Alleged section in para-1 does not tally with FIR.
- (vii) Signature of Ld. Advocate is missing in T/C of Anex.1.
- (viii) P.S. name in para 1 & prayer does not tally with FIR.